**COURT-II**
**APPELLATE TRIBUNAL FOR ELECTRICITY**
**(APPELLATE JURISDICTION)**

**Appeal No. 79 of 2014**

**Dated : 16th October, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s Raj West Power Ltd. .... Appellant(s)**
**Versus**
**Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. P.N. Bhandari for R-2 to R-4

Mr. R.K. Mehta
Mr. Elangbam P.S.
Mr. Abhishek Upadhyay for R-1

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **17th November, 2014**.

**(Justice Surendra Kumar)**
**Judicial Member**

**(Rakesh Nath)**
**Technical Member**

*vt/jps*